

BENCH-I

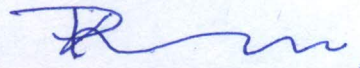
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.-35/1993

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M

Name of the Company		Pradip Kumar Sengupta & Ors.- Versus-Titan Engineering Co. Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	PRADIP KUMAR SEN GUPTA Petitioner no 1 (In person)	Petitioners no 1 to 3	 09.11.2017
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ORDER

Mr. Pradip Kumar Sen Gupta, the petitioner himself is present in Court.

List on 18/12/2017 for hearing on top of list.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)